

in Cable industry, grain irradiation etc. and for medical applications are also proposed to be developed at the Centre. Research and development programmes in accelerator technology are also being pursued in the Variable Energy Cyclotron Centre (VECC) at Calcutta and BARC at Trombay.

(b) Plans to expand and strengthen the facility so that it is able to accelerate a variety of heavy ions, in addition to alpha particles which are currently being accelerated, are under consideration of the Centre. The question of strengthening the facility to increase the energy of the particles is also being looked into.

**Site for pressurised heavy water reactors**

4610. SHRI ATISH CHANDRA SINHA : Will the PRIME MINISTER be pleased to state :

(a) the progress made so far in detailed design and engineering of 500 MW Pressurised Heavy Water Reactors ;

(b) whether any site in India has been selected for installing 235 MW Pressurised Heavy Water Reactors after Kaiga and Rajasthan Atomic Power Plants 3 and 4;

(c) if so, the details thereof and whether any site/sites are also being actively considered in the Eastern Region; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACES (SHRI K. R. NARAYANAN) : (a) The detailed design and engineering of 500 MWe Pressurised Heavy Water Reactors has made substantial progress. Manufacture of selected critical and long delivery equipment has commenced for the first two units.

(b) to (d) The reports of the Site

Selection Committee of the Department of Atomic Energy, relating to Northern, Western, Southern and Eastern Electricity regions of the country are under the consideration of the Government.

**Central assistance to Maharashtra for tribals**

4611. SHRI R.M. BHOYE : Will the Minister of WELFARE be pleased to state :

(a) whether the Government of Maharashtra has approached Union Government for central assistance for the programmes of education, health and other schemes for tribals;

(b) if so, the details thereof; and

(c) the response of Union Government in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI SUMATI ORAON) : (a) to (c) The State Government of Maharashtra submitted a scheme for Central Assistance for construction of girls hostels during the current year. The Central Government has sanctioned Rs. 1 60 lakhs for this purpose. The State Government has also submitted a proposal of Compact Area Plan of Gadchiroli District for Central Assistance. Assistance sought under the plan is for road and rural electrification programmes for which a discussion is proposed with the State Govt.

**Setting up of a centre of Oceanography Studies in Andaman and Nicobar Islands**

4612. SHRI MANORANJAN BHAKTA : Will the PRIME MINISTER be pleased to state :

(a) whether Government propose to set up a Centre of oceanography studies and research in the Union Territory of Andaman and Nicobar Islands; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE

IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACES (SHRI K.R. NARAYANAN : (a) and (b) An Expert Committee on Marine Aquaria in Andaman and Nicobar and Lakshadweep islands in their interim report has made a suggestion in this regard. A view could be taken only after receipt of the final Report from the Committee.

[Translation]

**Recruitment in Rajasthan for Defence Forces**

4613. SHRI VIRDHI CHANDER JAIN : Will the Minister of DEFENCE be pleased to state :

(a) the number of the persons recruited in the Army, Air Force and Navy in the border areas of Rajasthan during the last three years;

(b) whether there is laxity in the recruitment of jawans from the border and backward districts of Jaisalmer and Barmer which are hit by drought every year and the problem of unemployment is also acute there;

(c) if so, the reasons therefor; and

(d) the time by which recruitment would be geared up in those areas and in what manner it will be done ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI) : (a) It will not be in the public interest to disclose the information.

(b) to (d) There is no laxity in the efforts taken to recruit jawans from any area of the country.

[English]

**Freedom fighters pension to widows of ex-INA personnel**

4614. PROF. NARAIN CHAND PARASHAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a number of widows of the freedom fighters including Ex-INA personnel, who had applied for sanction of freedom fighters pension but died before they could be sanctioned have still not succeeded in getting these pensions;

(b) if so, the names of such widows in the States of Himachal Pradesh, Punjab and Haryana who are still striving to get the pensions but whose cases have still not been finalised; and

(c) whether Government would take a compassionate view of these cases and take an early action in this regard so as to save these widows from further hardship ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SONTOSH MOHAN DEV) : (a) All applications received within the prescribed time limit have been disposed except where acceptable evidence is awaited. This does not include cases pertaining to Arya Samaj Movement which was recognised for grant of Swatantrata Sainik Samman Pension later.

(b) Only two cases relating to Arya Samaj movement in the former State of Hyderabad for which the last date for submitting applications was 30.6.88 are pending. Details of these two cases are as under :

- 1 Smt. Chandrawati w/o late Dalip Singh of District Ludhiana, Punjab.
2. Smt. Shanti Devi w/o late Harish Chandra of District Rohtak, Haryana.

(c) These two cases are under consideration for an expeditious decision.

**Assets of Azad Hind Government**

4615. PROF. NARAIN CHAND PARASHAR : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government have received